

**MADHYA PRADESH STATE JUDICIAL ACADEMY,**  
**HIGH COURT OF M.P., JABALPUR**

***WORKSHOP ON – LAND ACQUISITION LAWS***

**28<sup>th</sup> & 29<sup>th</sup> September, 2018**  
**(VENUE: INDORE)**

**PROGRAMME**

**DAY ONE – 28.09.2018 (FRIDAY)**

10.00 am to 10.15 am	Inaugural Session  – By <b>Shri Rajeev Kumar Shrivastava (Sr.)</b> <b>District &amp; Sessions Judge, Indore</b> & <b>Shri Sanjeev Kalgaonkar,</b> <b>Director, MPSJA</b>
10.15 am to 11.45 am	Identifying the problems facing the Reference Court  – Interaction by <b>Shri Sudeep Kumar Shrivastava,</b> <b>Addl. Director, MPSJA</b>
<b>11.45 am to 12.00 noon</b>	<b><u>TEA BREAK</u></b>
12.00 noon to 1.30 pm	Journey of land acquisition – From notification to Reference with special emphasis on changing patterns of compulsory land acquisition – By <b>Shri Indraneel Shankar Dani,</b> <b>IAS, Chairman Land Reform Commission</b>
<b>1.30 pm to 2.30 pm</b>	<b><u>LUNCH BREAK</u></b>
2.30pm to 3.45 pm	Journey of land acquisition – From Reference to Award  – By <b>Shri Bharat P. Maheshwari,</b> <b>Retd. District &amp; Sessions Judge</b> <i>(Contd...)</i>
<b>3.45 pm to 4.00 pm</b>	<b><u>TEA BREAK</u></b>
4.00 pm to 5.15 pm	Journey of land acquisition – From Reference to Award – By <b>Shri Bharat P. Maheshwari,</b> <b>Retd. District &amp; Sessions Judge</b>
5.15 pm to 5.30 pm	Open interactive discussion – By <b>Shri Sudeep Kumar Shrivastava,</b> <b>Addl. Director, MPSJA</b>

## **DAY TWO – 29.09.2018 (SATURDAY)**

10.00 am to 11.00 am	Burden of Proof – Comparative Sale method – Proof and admissibility of Sale Deed  – By <b>Shri Sudeep Kumar Shrivastava, Addl. Director, MPSJA</b>
<b>11.00 am to 11.15 am</b>	<b><u>TEA BREAK</u></b>
11.15 am to 12.30 pm	Determination and apportionment of compensation and related issues  – By <b>Shri Binod Kumar Dwivedi, Special Judge SC/ST (PA)Act, Indore</b>
12.30 pm to 1.30 p.m.	An overview of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation & Resettlement Act, 2013 – By <b>Shri Axay Kumar Dwivedi, I ADJ, Jabalpur</b>  <b><i>Moderators: Officers of the Academy</i></b>
<b>1.30 pm to 2.30 pm</b>	<b><u>LUNCH BREAK</u></b>
2.30 pm to 3.30 pm	Introduction to the subject on: (i) Period of limitation and prescribed period to file Reference u/s 18 of the Land Acquisition Act, 1894 (ii) Limitations to file Reference u/s 28 & 28-A of the Act (iii) Limitations to file Reference u/s 30 of the Act (iv) Conditions precedent and other limitations to make reference  – By <b>Shri Axay Kumar Dwivedi, I ADJ, Jabalpur</b>  <i>(10 min. each)</i>
<b>3.30 pm to 3.45 pm</b>	<b><u>TEA BREAK</u></b>
3.45 pm to 4.45 pm	Presentation by the participants <i>(15 min. each)</i> Methods for calculation of compensation other than comparative sale method: (i) Belting method <i>(Presentation by: <b>Shri Tajinder Singh Ajmani, IV ADJ, Indore</b>)</i> (ii) Capitalization method <i>(Presentation by: <b>Shri Kaml Joshi, I ADJ, Barwaha, Mandleshwar</b>)</i> (iii) Determination on income basis & Annual yield method <i>(Presentation by <b>Shri Samresh Singh, II ADJ, Indore</b>)</i>  – <b><i>Moderator:</i></b> <b>Shri Rajeev Kumar Shrivastava (Sr.) District &amp; Sessions Judge, Indore &amp; Shri Sudeep Kumar Shrivastava, Addl. Director, MPSJA</b>
4.45pm onwards	Valedictory session – By <b>Shri Rajeev Kumar Shrivastava (Sr.) District &amp; Sessions Judge, Indore &amp; Shri Sudeep Kumar Shrivastava, Addl. Director, MPSJA</b>

### **Note: -**

- (1) The participants may ask any question but please do not interrupt the speaker midway the lecture.
- (2) The Time Table is subject to change as per exigencies.
- (3) Use of Cell Phones in lecture room is strictly prohibited.

**DIRECTOR**